

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 43/614/CLB/MB/2016

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

Name of the Company: Sanket G. Prabhu
Attno. V/s.
Sanket Engineering Pvt. Ltd.

Section of the Companies Act: Section 614 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. _____

2. _____

ORDER

None present for both parties. Respondents shall file reply if any, within four weeks.

List the matter on 28.11.2016.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this 31st day of August, 2016